

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 11.07.2013

The meeting No.15/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 11.07.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.14/AM-14, dated 04.07.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 04.07.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.15/AM-14 dated 11.07.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 15/84-ALC3/2013

MEETING DATE : 11.07.2013

Case No.: 7/7/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved
HQ File :01/84/050/00025/AM14/	RLA File :03/95/040/00937/AM13/	Lic.No/Date:0310728788 19.03.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

1	submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0310717384 dated 17.12.2012 ratified as per Committee decision taken in case No.3 of NC Meeting No.10/AM-14 held on 06.06. 2013.
	The R.A. may be advised to take appropriate action in such similar cases themselves and in future such cases may not be forwarded to Norms Committee.

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Case No.:2/7/84-ALC3/2013	Party Name: RAGHAV EXPORT	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Deferred
HQ File :01/84/050/00020/AM14/	RLA File :30/24/040/00062/AM13/	Lic.No/Date:3010093062 01.04.2013	Defer Date: 25.07.2013
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DC(MSME) has already issued deficiency letter to applicant firm for furnishing the requisite information/details in support of their proposal. The Committee, therefore, decided to await the same and defer the case for re-listing on 25.07.2013.			

Case No.:6/5/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved	
HQ File :01/84/050/00014/AM14/	RLA File :05/24/040/00006/AM14/	Lic.No/Date:0510350855 05.04.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/38/2013-14/Hosy., dated 11.07.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-110+/-10% (Style No.	1200 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	3.20 Sq. meter per piece

3		TL281129MI)				
	2.	Ladies Dress made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No.TL281078MI)	1250 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10%	2.48 meter piece	Sq. per
				100% Nylon lace dyed net knitted fabric, GSM-65+/-10%	0.73 meter piece	Sq. per
	3.	Ladies Shirt (Full Sleeve) made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No. TL281132MI)	4550 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10%	1.74 meter piece	Sq. per
				100% Nylon lace dyed net knitted fabric, GSM-65+/-10%	0.88 meter piece	Sq. per
The GSM should match in both import and export.						
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.						

4	Case No.:9/9/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Deferred
	HQ File :01/84/050/00040/AM14/	RLA File :05/24/040/00013/AM14/	Lic.No/Date:0510352369 25.04.2013	Defer Date: 01.08.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 01.08.2013.			

5	Case No.:4/15/84-ALC3/2013	Party Name: DTM RESOURCES	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Deferred
	HQ File :01/84/050/00081/AM14/	RLA File :03/94/040/00035/AM14/	Lic.No/Date:0310733212 03.05.2013	Defer Date: 08.08.2013
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that:-</p> <ul style="list-style-type: none"> i) The quantity of export product should be in number and not in Sq. meter; ii) The quantity of each export product i.e. Ladies Jump suits, Blouse, Dresses etc. should be give separately in number; and iii) Requirement of import item should be indicated separately for each export product. <p>Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 08.08.2013.</p>			

6	Case No.:4/9/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Deferred
	HQ File :01/84/050/00035/AM14/	RLA File :05/24/040/00032/AM14/	Lic.No/Date:0510353289 06.05.2013	Defer Date: 08.08.2013
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that quantity recommended by DC(MSME) vide their U.O.No.37(5)/37/2013-14/Hosy., dated 11.07.2013 in respect of import items No.2, 3 & 4 of export product No.1, import item No.4 of export product No.2, import items No.1, 3 & 4 of export product No.3 and import item No.3 of export product No.4 is more than the requirement of applicant firm. Therefore, the Committee advised to DC(MSME) to re-examine the matter and give their fresh comments. The case stands for re-listing on 08.08.2013.</p>			

	Case No.:24/15/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved
	HQ File :01/84/050/00101/AM14/	RLA File :03/95/040/00069/AM14/	Lic.No/Date:0310734927	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0310717372 dated 17.12.2012 ratified as per Committee decision taken in case No.4 of NC Meeting No.10/AM-14 held on 06.06. 2013.

The R.A. may be advised to take appropriate action in such similar cases themselves and in future such cases may not be forwarded to Norms Committee.

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Case No.:2/15/84-ALC3/2013	Party Name: RENFRO INDIA PRIVATE LIMITED	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved
HQ File :01/84/050/00079/AM14/	RLA File :31/83/040/00032/AM14/	Lic.No/Date:3110058456 23.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Knitted socks made of Wool blend with Nylon, Polyester, Lycra/Elastane (Net weight of Wool = 20,102.062 Kgs., Nylon = 6780.875 Kgs., Lycra=1344.324 Kgs., Polyester = 221.106 Kgs.) (Appx. 2,88,231 pairs)	28,448.367 Kgs.	Wool yarn	21,710 Kgs. (including 8% wastage)
			Nylon yarn	7323 Kgs. (including 8% wastage)
			Lycra Yarn/ Elastane Yarn	1452 Kgs. (including 8% wastage)

Polyester yarn	239 Kgs. (including 8% wastage)
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:20/15/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved
HQ File :01/84/050/00097/AM14/	RLA File :07/24/040/00061/AM14/	Lic.No/Date:0710095646 29.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made of 100% Polyester printed fabric, GSM-115+/-10% with 100% Polyester dyed fabric, GSM-100+/-10% (Style No. 83433)	34,850 Nos.	100% Polyester printed fabric, GSM-115+/-10%	76,670 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	52,972 Sq. meter
2.	Babies Garment (Dress) with panties made of 100% Polyester printed fabric, GSM-115+/-10% & 100% Polyester dyed fabric, GSM-100+/-10% (Style No.83396)	8550 Nos.	100% Polyester printed fabric, GSM-115+/-10%	10,773 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	4446 Sq. meter
3.	Babies Garment (Skirt) with panties made of 100% Polyester printed fabric, GSM-115+/-10% & 100% Polyester dyed fabric,	7400 Nos.	100% Polyester printed fabric, GSM-115+/-10%	5994 Sq. meter
			100% Polyester dyed fabric, GSM-100+/-10%	1924 Sq. meter

	GSM-100+/-10% No.83401)	(Style		
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

10	Case No.:21/15/84-ALC3/2013		Party Name: SHAHI EXPORTS PVT. LTD.		Meet No/Date:15/84-ALC3/2013 11.07.2013		Status: Approved	
	HQ File :01/84/050/00098/AM14/		RLA File :07/24/040/00060/AM14/		Lic.No/Date:0710095644 29.05.2013			
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed			
	1.	Girls Dress made of 97% Cotton 3% Spandex dyed fabric, GSM-140+/- 10%, (Style No.CX87116362)	3750 Nos.	97% Cotton 3% Spandex dyed fabric, GSM-140+/- 10%	7650 Sq. meter			
The GSM should match in both import and export.								
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.								

11	Case No.:5/15/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status : Deferred
	HQ File :01/84/050/00082/AM14/	RLA File :04/24/040/00041/AM14/	Lic.No/Date:0410146767 03.06.2013	Defer Date: 08.08.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has already issued deficiency letter on 09.07.2013 to applicant firm for furnishing the requisite information/details in support of their			

proposal. The Committee, therefore, decided to await the same and defer the case for re-listing on 08.08.2013.

12	Case No.:6/15/84-ALC3/2013	Party Name: MAHARANI OF INDIA	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved									
	HQ File :01/84/050/00083/AM14/	RLA File :05/24/040/00058/AM14/	Lic.No/Date:0510356231 05.06.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table><tr><th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr><tr><td>1.</td><td>Ladies Dress made of 100% Polyester knitted fabric with Polyester lining – knee length, GSM-60+/-10%, Colour black (Style: Laurie)</td><td>45,840 Nos.</td><td>100% Polyester net fabric dyed with flock dot design, GSM-60+/-10%, width-57/58”</td><td>34,380 Sq. meter</td></tr></table>	S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Dress made of 100% Polyester knitted fabric with Polyester lining – knee length, GSM-60+/-10%, Colour black (Style: Laurie)	45,840 Nos.	100% Polyester net fabric dyed with flock dot design, GSM-60+/-10%, width-57/58”	34,380 Sq. meter		
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Ladies Dress made of 100% Polyester knitted fabric with Polyester lining – knee length, GSM-60+/-10%, Colour black (Style: Laurie)	45,840 Nos.	100% Polyester net fabric dyed with flock dot design, GSM-60+/-10%, width-57/58”	34,380 Sq. meter									
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

13	Case No.:11/15/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:15/84-ALC3/2013 11.07.2013	Status: Approved
	HQ File :01/84/050/00088/AM14/	RLA File :05/		

